

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.11.2015 to 30.11.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.11,36,927/- + interest	17.11.2015	One year
2	Rs.35,00,000/- + interest	18.11.2015	Six months
3	Rs.30,00,000/- + interest	20.11.2015	One year
4	Rs.2,90,70,429/- + interest	22.11.2015	Three months
5	Rs.10,40,875/- + interest	24.11.2015	90 days.
6	Rs.26,50,000/- + interest	28.11.2015	Six months
7	Rs.16,43,542/-/- + interest	29.11.2015	90 days.

Dated: 6.11.2015

(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I) → RAL 6/11/15
- 2 P.A. to Ld. Registrar (J-II) → Taps 6/11/15
- 3 P.A. to Ld. Registrar (J-III) → 6/11/15
- 4 P.A. to Ld. Registrar (Misc.) → Gh
- 5 P.A. to Ld. Registrar (Admn. G.) → 6/11/15
- 6 P.A. to Ld. Addl. Registrar (F & A)

o/c  
Smt